
**UNION PUBLIC SERVICE COMMISSION (FINANCE AND
BUDGET OFFICER) RECRUITMENT RULES, 1989**

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**UNION PUBLIC SERVICE COMMISSION (FINANCE AND
BUDGET OFFICER) RECRUITMENT RULES, 1989**

¹ Published in the Gazette of India, Pt. II, Sec. 3(i), dated 13th January, 1990 (w.e.f. 13th January, 1990). In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, and in supersession of the Union Public Service Commission (Ex-Cadre Posts) Recruitment Rules, 1959 in so far as they relate to the post of Finance and Budget Officer, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Finance and Budget Officer in the Office of Union Public Service Commission namely : -

1. Short title and commencement :-

(1) These rules may be called the Union Public Service Commission (Finance and Budget Officer) Recruitment Rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post, its classification and scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age-limit, qualifications etc :-

The method of recruitment, age-limit, qualifications and other

matters relating to the said post, shall be as specified in Columns 5 to 14 of the said Schedule aforesaid..

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules, shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of the post.	No. of posts.	Classification.	Scale of pay.
1	2	3	4
Finance and Budget Officer.	1* (1989)	General Central Service, Group	Rs. 3000-100-3500-
	*Subject to variation dependent on work-load.	'A' Gazetted.	125- 4500.
Whether selection	Whether benefit of	Age limit for direct	Educational and

post or non-selec	added years of	recruits.	other qualifica
tion post.	service admissible		tions required for
	under rule 30 of the		direct recruits.
	C.C.S. (Pension)		
	Rules, 1972.		
5	6	7	8
Not Applicable.	Not Applicable.	Not Applicable.	Not Applicable.